

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1894
ANSWERED ON:07.03.2000
PAYMENT OF COMPENSATION
RAM JEEVAN SINGH;RAMCHANDRA PASWAN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether in the militancy related incidents the amount of compensation paid to the next-of-kin differs vastly in the case of policemen, para military forces and army men who are killed;
- (b) if so, the details thereof;
- (c) the reasons for variation in the payment of relief when persons belonging to these forces die in similar circumstances while performing their duty alongwith the criteria for fixing the amount of relief;
- (d) whether any uniformity in the payment of compensation amount is proposed to be brought about by the Government; and
- (e) is so, the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a) to (e): Next-of-kins of Central Para Military Forces and Army personnel are paid compensation as per their entitlements indicated in the annexed statement.

ANNEXURE

LOK SABHA UNSTARRED QUESTION NO. 1894 FOR ANSWER ON 07TH MARCH, 2000

STATEMENT ON DETAILS OF COMPENSATION

I. Details of compensation paid to Next-of-Kins of Central Para Military Force Personnel as prescribed vide Department of Pension & Pensioners Welfare O.M.No. 45/55/97-P&PW (c) dated 11th September, 1998.

- a) Death occurring due to accidents in the course of Performance of duties. - Rs. 5.00 lakhs.
- b) Death occurring in the course of performance of duties attributable to acts of violence by terrorists, anti-social elements etc. - Rs. 5.00 lakhs
- c) Death occurring during (a) enemy action in Inter-national war or border skirmishes and (b) action against militants, terrorists, extremists etc. - Rs. 7.50 lakhs

In addition to the above CPMFs have their own schemes for payments from Private/Welfare grants.

II. Details of compensation paid to the families of Military personnel as intimated in Ministry of Defence DO letter No. 1634/D(pay/Sers)/99 dated the 12th August, 1999 :-

- a) Death occurring due to accident in the Course of performance of duties. - Rs. 5.00 lakhs

b) Death occurring in the Course of performance of duties attributable to acts of violence by terrorists, anti-social elements etc. - Rs. 5.00 lakhs

c) Death occurring
(i) during border skirmishes and - Rs. 7.50 lakhs
(ii) action against millitants, terrorists, extremists etc.

d) Death occurring during enemy action in international war or such war like engagements which are specifically notified by Ministry of Defence. - Rs. 10.00 lakhs